NEWS PUBLISHED IN THE "GERMAN NEWS" MAGAZINE OF THE WEST GERMAN EMBASSY IN INDIA

140. SHRI M. BASAVAPUNNAIAH: Will the PRIME MINISTER be pleased to state:

(a) whether his attention has been drawn to a news item which appeared in the weekly entitled "German News" published by the West German Embassy in its issue of the 22nd October, 1960 to the effect that the West German Chancellor is reported to have spoken of "accord in the political attitude towards fundamental questions" as a result of talks between him and the Prime Minister at Bonn Airport on October 10, 1960; and

(b) if so, whether the report is

THE PRIME MINISTER AND MIN-ISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) and (b) The talks between the Prime Minister and Chancellor Adenauer at their brief meeting at the Bonn airport were chiefly concerned with the preservation of peace and the avoidance of anything that might increase world tensions. Both of them agreed that peace should be preserved and maintained and nothing should be done which might result in increasing tension. This was stated by the Prime Minister subsequently to newspapermen at the airport when Chancellor Adenauer was present. The Chancellor did not make any statement then.

tQurr Orders served on Tibetans residing in kaltmpong

- 61. Dr. A. N. BOSE: Will the PRIME MINISTER be pleased to state whether three Tibetan resistance leaders, *viz-*Ganpo Tashi, Namgyal Dorji and Lonenda Sadusang, residing in Kalimpong, were served with three days' notices to quit the border areas?
- ■(Transferred from the 30th November, 1960.

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): They were asked to leave the Darjeeling District only.

PAPERS LAID ON THE TABLE

GOVERNMENT RESOLUTION re: FAIR ex WORKS PRICES PAYABLE TO THE CEMENT PRODUCERS

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): Sir, I beg to lay on the Table a copy of Government Resolution No. Cem-8(5)/60, dated the 20th October, 1960, regarding determination of the fair ex-works prices payable to the Cement Producers. [Placed in Library. See No. LT-2496/60.]

REPORT (1960) OF THE CENTRAL WAGE BOARD FOR THE SUGAR INDUSTRY

THE DEPUTY MINISTER OF LABOUR (SHRI ABED ALI): I beg to lay on the Table a copy of the Report (1960) of the Central Wage Board for the Sugar Industry. [Placed in Library. See No. LT-2508/60.]

GOVERNMENT RESOLUTION re: A CENTRAL WAGE BOARD FOR THE TEA PLANTATION INDUSTRY

SHRI ABID'ALI: I also beg to lay on the Table a copy of Government Resolution No. WB-3 (12)/59, dated the 5th December, 1960, constituting a Central Wage Board for the Tea Plantation Industry. [Placed in Library. See No. LT-2509/60.]

LEAVE OF ABSENCE TO SHRI K. MADHAVA MENON

MR. CHAIRMAN: I have to inform Members that the following letter dated the 2nd December, 1960, has been received from Shri K. Madhava Menon: